

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

110. C.P. (IB)/247(MB)2024

**IN THE MATTER OF**

Snehlata Arvind Galinde

Section 94(1) of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 07.05.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: A S Sathish Kumar (VC)

For the Respondent:

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**ORDER**

The Ld. Counsel for the Petitioner prays for a short adjournment so as to file the hard copy of the petition. Adjourned to **20.05.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)